CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 281/GT/2020

Subject : Petition for approval of tariff of Tanda STPS Stage-II (1320 MW) for

the period from anticipated COD of Unit- I (1.11.2019 to 31.3.2024).

Petitioner : NTPC Limited

Respondents: UPPCL and 5 others

Date of Hearing : **6.4.2023**

Coram : Shri Jishnu Barua, Chairperson

Shri I.S Jha, Member Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present: Shri Venkatesh, Advocate, NTPC

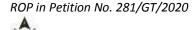
Shri Nihal Bhardwaj, Advocate, NTPC Shri Kartikay Trivedi, Advocate, NTPC

Shri Shiv Bhavan, NTPC Shri Parimal Piyush, NTPC

Record of Proceedings

During the hearing, the learned counsel for the Petitioner made detailed oral submissions in the matter. He also submitted that the additional information sought by the Commission has been filed and copy served on the Respondents. Accordingly, the learned counsel prayed that the Commission may reserve its order, in the matter.

- 2. None present for the Respondents, despite notice.
- 3. The Commission, however, directed the Petitioner to submit the following additional information, after serving copy to the Respondents, on or before **4.5.2023**:
 - (a) The Petitioner has claimed de-capitalization of FGD of Rs.850.09 lakh during the year 2019-20 (COD of Unit-I to 31.3.2020). Therefore, the corresponding capitalization at Form-B and Form-9A (corresponding value as per Form-B is Rs.753.56 lakh including liability of Rs.680.96 lakh) are required to be reconciled.
 - (b) Details of liquidated damages levied/leviable/recovered, if any.
 - (c) Soft copy of IDC, FC, FERV and notional IDC calculations with proper links.
- 4. The Respondents shall file their replies by **19.5.2023**, after serving copy on the Petitioner, who may, file its rejoinder, if any, till **26.5.2023**. The parties shall complete their submissions within the due dates mentioned and no extension of time shall be granted.



5. Subject to the above, order in the matter was reserved.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

